

Declaration of Assets and Liabilities

Year 2025-26

Handwritten signature and date
12/12/26

I, RAV D SHANKAR VISHWAKARMA, son/daughter/wife of RAJA VISHWAKARMA

aged 36 years, belonging to BHAR VADHAN SABHA, PATNA
service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1	Dependan t-2	Dependan t-3
				Name	Name	Etc. Name
(i)	Cash	25,000	MAMTA KUMAR 18,000	PRAYANSHRAS 2,000		KAVYASHRAS
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/c → 114,000 PNB A/c → 38,700 CANARA → 9700 INDIAN BANK → 1740	INDIAN BANK 57,600 CANARA BANK 2600	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	FD → 127,000	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC → 4007(MY) LIC → 2065(BY) PPF A/c → 3000	LIC 3978	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	BK 0FB 9913 HERO SPERLAK				
(vi)	Jewellery (give details of weight and value)	40L 9 52	47 → 402 82L 9 52			
(vii)	Other assets, such as values of claims / interests					

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12/12/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MPL	MPL	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MPL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MPL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MPL	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	MPL	—
	(ii) Loans from financial institutions	MPL	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MPL	MPL
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Rani Sankar

	(d) dues to departments dealing with telephones	MPL	MPL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MPL	MPL
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AOSPV2604H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. -Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Sanjay Kumar*

Name of Employee: *RAVI SHANKAR VASHWAIKAR*

Designation: *OFFICE ATTENDANT*

Department: *BIHAR VIDHAN SABHA, PATNA*

Place: *PATNA*

Date: *12/02/26*

Sanjay Kumar